

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL  
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.03.2023 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.73/9/AMR/2020	Main Case	9 of IBC	Khetulal Pugalia and Sons (HUF) Vs Sri Lakshmi Srinivasa Jute Mills Pvt Ltd
	IA(IBC)/79/2023 in IA.No.21/2023	Rule 37(2) of NCLT Rules read with Section 151 of CPC	The Regional PF Commissioner-II Vs. Agrigo Trading Private Limited & 2 others (in the matter of Sri Lakshmi Srinivasa Jute Mills Private Limited)
	IA(IBC)/21/2023	U/S 60(5) of the IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	Agrigo Trading Pvt Ltd. Vs. M Madhusudhana Reddy and 2 Ors.

**ORDER**

**IA(IBC)/79/2023 in IA.No.21/2023:**

Dr.Manoj Kumar, Counsel for the Applicant present. Mr.Avinash Krishnan, Counsel for the Respondent present. The counsel for the respondent does not raise any objection for allowing this Application. Hence, this application is ordered as prayed for and exparte order dated 08.02.2023 is set aside. Accordingly, IA(IBC)/79/2023 is disposed of.

**IA(IBC)/21/2023:**

Mr. Avinash Krishnan, Counsel for the Applicant present. Mr.AG Satyanarayana, Counsel for R2 present and requested time for filing physical copy of the counter. Hence, for filing physical copy of the counter of R2, list the matter on 20.03.2023.

Sd/-

**JUSTICE TELAPROLU RAJANI  
MEMBER JUDICIAL**

RSN